Total expenditure on TA/DA for the entire Organisation.

1978-79 Rs. 1,64,901.75 1979-80 Rs. 1, 79,962.15 1980-81 2,40,619.45 . Rs. 1-4-81 to 31-10-1981 Rs. 1,63,935.50

Information for the year 1977-78 will be furnished later.

(e) The Director, CSIO, Chandigarh was deputed to Geneva to participate in the meeting of the Task force for the Development of Appropriate Technology in the field of laboratory equipment held there from 11th to 15th September, 1979 and the entire expenditure was met by W.H.O. Before leaving for Geneva, the Director, CSIO desired that he would like to avail of the opportunity to discuss certain important matters with the Swiss Contact during his stay there. He was granted extension for 2 days for the 16th and 17th September, 1979 and to leave for India on 18-9-1979 and was sanctioned per diem allowance at all inclusive rates and back for the purpose by CSIR. The question of overstay therefore does not arise.

The Director was paid balance amount by the Institute due to him after deducting the amount paid to him by the Swiss Contract as per rules.

(d) Does not arise.

Release of Know-How by CSIO, Chandigarh

2886. SHRI SANGDOPAL LEPCHA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Cenral Scientific Instruments Organisation. Chandigarh developed the know-how for pH meter and released to M/s. A. M. K. Electronics, Chandigarh;
- (b) if so, what are the details thereof; and

(c) what is the number of organisations to whom such know how was released after it was referred to National Research **Development Corporation?**

to Questions

THE MINISTER OF STATE IN THE DEPARTMENTS OP SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH): (a) and (b). Yes, Sir. The process for 'Digital pH meter' was licensed to M/s. A. M. K. Electronics Private Limited, Chandigarh on 1--4-1981 by the National Research Development Corporation of India on the following terms and conditions: —

Lumpsum premium Rs. 10,000/- $2^{1/2}\%$ on sale Recurring royalty Non-exclusive Nature Period 5 years

(c) The process has been released to six firms including M/s. A. M. K. Electronics (PVT) Ltd.

Disbursement of Technical Fees received by Central Scientific Instruments Organisation

2887. SHRI HARKISHAN SINGH SURJEET: Will the PRIME MINISTER be pleased to state;

- (a) whether the Central Scientific Instruments Organisation, Chandigarh, has sometime back received a sum of Rs. 14.00/- from M/s. Khanna Watch Company, as technical fees to be distributed among Scientists of the CSIO for rendering consultancy service;
- (b) whether out of the said fees a sum of Rs. 7,000/- was taken by the (Director, CSIO as his own share though his personal contribution to the work involved was practically nil as revealed from the records of the CSIO;
- (c) what were the reasons for which this work was not taken up as a sponsored project thus benefiting the CSIO rather than its Director;

- (d) wheher the amount was drawn toy the Director of CSIO even before the date of the completion of consultancy service; and
- (e) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF. SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH: (a) Total consultancy charge paid by Messrs. Khanna Watches Ltd. Par-wanoo (HP.) to the Institute was Rs. 25,000/-; out of this amount a sum of Rs. 14,000/- was required *to* be distributed among the Scientists of the Institute.

- (b) The share of each Scientist was decided upon by the Royalty Committee and then approved by the Executive Committee of the Institute having regard to his contribution. A sum of Rs. 7,000/. was paid to the Director as his share.
- (c) and (d). As per guidelines, the work came under consultancy service and not under sponsored projects as it did not involve any developmental work and primarily consisted of giving technical advice and testing of metals. The amount was paid to him after the approval of the Committee taking into consideration the personal contribution of the Director.
 - (e) Does not arise.

Consultancy Service by CSIO

2888. SHRI HARKISHAN SINGH SURJEET: Will the PRIME MINISTER be pleased to state:

- (a) whether Central Scientific Instruments Organisation, Chandigarh propose to render engineering consultancy services to Punjab Khand Udyog;
- (b) whether certain amount is proposed to be earmarked as technical fees to be distributed among the Scien. tists of CSTO;

- (c) whether as per approved guidelines this work should be undertaken as a sponsored project and not as consultancy service; and
- (d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH); (a) Yes, Sir.

- (b) Yes, Sir.
- (c) and (d). In accordance with the guidelines prescribed for the propose and having regard to the nature of the job, the Executive Committee of Central Scientific Instruments Organisation (CSIO), Chandigarh has approved the Project to be taken up as an engineering consultancy.

Development of Fresnel Lens by CSIO

2889. SHRI HARKISHAN SINGH SURJEET: Will the PRIME MINISTER be pleased to state:

- (a) whether Central Scientific In struments Organisation, Chandigarh, developed Fresnel Lens with the help of an imported master die based on replication technique;
- (b) if *so*, what are the details there, of; and
- (c) whether this technology has since been passed on to National Research Development Corporation for commercial exploitation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI CHANDRA PRATAP NARAIN SINGH): (a) and (b) Conventional methods of making Fresnel Lenses are to fabricate master dies by direct machining process. This requires highly sophisticated, precise and numerically controlled machines and good quality materials. In absence of these facilities. CSIO has evolved an alterna-